

(a) whether it is a fact that India has not ratified some of the important International Labour Organisation (ILO) conventions such as freedom of association, collective bargaining and protection of child labour; and

(b) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) Yes, Sir.

(b) Government of India follows the policy of ratifying the ILO Convention only when the existing laws and practices are in full conformity with the provision of said convention. The main reason for non-ratification of Convention No.87 concerning Freedom of Association and Protection of the Right to Organize and Convention No.98 concerning Right to Organise and Collective Bargaining Convention, is due to certain restrictions imposed on the Government servants and granting of certain rights for the Government employees that are prohibited under the statutory rules, namely, to strike work, to openly criticize Government policies, to freely accept financial contribution, to freely join foreign organizations etc. Government of India has not ratified ILO Convention No. 138 concerning Minimum Age for entry to Employment and Work and Convention No. 182 concerning Worst Forms of Child Labour because according to the conventions, minimum age of entry to any kind of employment or work which is likely to affect health, safety and morale of young persons shall not be less than 18 years. Whereas, at present, according to the Child Labour (Prohibition and Regulation) Act, 1986, the employment of children below 14 years of age is prohibited in certain occupations and processes.

Employment exchanges in the country

265. SHRI D.P. TRIPATHI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state :

(a) the State-wise total number of employment exchanges in the country including Maharashtra;

(b) the State-wise present status of upgradation and modernization of employment exchanges in the country;

(c) the State-wise funds allocated, released and utilized for the purpose during the last three years;

(d) whether the progress of the said modernization work is as per the targets set in this regard in Maharashtra and other States; and

(e) if not, the reasons therefor along with the corrective steps taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARUDATTATREYA): (a) As per information received from the States, presently there are 978 employment exchanges in the country. State-wise details are given in Statement-I (*See below*).

(b) to (e) The Mission Mode Project for Employment Exchanges was appraised and approved in November-December, 2013 with an outlay of ₹ 148.70 crore for the Twelfth FYP. The Project outlay has been upwardly appraised in November, 2014 for an outlay of ₹ 292.20 crore. The project envisages a National Portal (*www.NCS.Gov.in*), developing career content, capacity building and establishing 100 Model Career Centers etc. during the Twelfth Five Year Plan. Based on guidelines and proposals received, 37 Model Career Centres have been approved during 2014-15. State wise funds allocated/released are given in Statement-II (*See below*). States have initiated work for these Model Career Centers during 2015-16. The NCS project is being implemented as per schedule and availability of funds.

Statement-I

*State-wise total number of employment exchanges in the country
as on 31st December, 2014*

| Sl. No. | States/UTs | Number of Employment Exchanges |
|---------|-------------------|--------------------------------|
| 1. | Andhra Pradesh | 31 |
| 2. | Arunachal Pradesh | 11 |
| 3. | Assam | 52 |
| 4. | Bihar | 46 |
| 5. | Chhattisgarh | 22 |
| 6. | Delhi | 14 |
| 7. | Goa | 1 |
| 8. | Gujarat | 41 |
| 9. | Haryana | 56 |
| 10. | Himachal Pradesh | 15 |
| 11. | Jammu and Kashmir | 17 |
| 12. | Jharkhand | 42 |
| 13. | Karnataka | 40 |
| 14. | Kerala | 89 |
| 15. | Madhya Pradesh | 48 |
| 16. | Maharashtra | 47 |

| Sl. No. | STATES/UTs | Number of Employment Exchanges |
|-------------|------------------------|--------------------------------|
| 17. | Manipur | 11 |
| 18. | Meghalaya | 12 |
| 19. | Mizoram | 3 |
| 20. | Nagaland | 8 |
| 21. | Odisha | 40 |
| 22. | Punjab | 46 |
| 23. | Rajasthan | 38 |
| 24. | Sikkim* | - |
| 25. | Tamil Nadu | 35 |
| 26. | Tripura | 5 |
| 27. | Uttarakhand | 24 |
| 28. | Uttar Pradesh | 99 |
| 29. | West Bengal | 77 |
| 30. | Andaman and Nicobar | 1 |
| 31. | Chandigarh | 2 |
| 32. | Dadra and Nagar Haveli | 1 |
| 33. | Daman and Diu | 2 |
| 34. | Lakshadweep | 1 |
| 35. | Puducherry | 1 |
| GRAND TOTAL | | 978 |

*: No Employment Exchange is functioning in the State.

Statement-II

State-wise funds allocated, released and utilized during 2014-15

(₹ in lakh)

| Sl. No. | State/UT | Funds Allocated/ Approved | Released (60% of Total Approved) |
|---------|-------------------|------------------------------|-------------------------------------|
| 1 | 2 | 3 | 4 |
| 1. | Andhra Pradesh | 7.85 | 4.71 |
| 2. | West Bengal | 34.25 | 20.55 |
| 3. | Odisha | 47.57 | 28.54 |
| 4. | Tamil Nadu | 33.69 | 20.22 |
| 5. | Jammu and Kashmir | 26.34 | 15.80 |

| 1 | 2 | 3 | 4 |
|-----|---------------------|-------|-------|
| 6. | Gujarat | 78.93 | 47.36 |
| 7. | Uttar Pradesh | 71.54 | 42.92 |
| 8. | Meghalaya | 47.57 | 28.54 |
| 9. | Tripura | 38.48 | 23.09 |
| 10. | Chhattisgarh | 42.23 | 25.34 |
| 11. | Bihar | 67.36 | 40.42 |
| 12. | Jharkhand | 46.86 | 28.12 |
| 13. | Delhi | 40.79 | 24.47 |
| 14. | Puducherry | 39.21 | 23.52 |
| 15. | Andaman and Nicobar | 44.87 | 26.92 |
| 16. | Telangana | 37.11 | 22.27 |
| 17. | Haryana | 41.85 | 25.11 |

Model career centre in Hyderabad

266. SHRIMATI GUNDU SUDHARANI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state :

- (a) whether it is a fact that Model Career Centre has been approved for Hyderabad in Osmania University in Telangana;
- (b) if so, the details thereof; and
- (c) by when it is likely to become operational?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) to (c) The State Government of Telangana had sent a proposal for establishing a Model Career Centre in Osmania University and it is under consideration.

Relaxation under MMRD Act for bauxite mines in Gujarat

267. SHRI MANSUKH L. MANDAVIYA: Will the Minister of MINES be pleased to state: